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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.09.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.824/252/HDB/2018
NAME OF THE COMPANY	Midasis Technologies (India) Pvt Ltd
NAME OF THE PETITIONER(S)	Santhosh Kumar Reddy Jetty & another
NAME OF THE RESPONDENT(S)	Midasis Technologies (India) Pvt Ltd & Registrar of Companies Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
B. Manpal Reddy	Advocate	9000655656	B.M.

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. Sujana Kumar Reddy	Adv.	9160001355	T.S.
for ROC			

ORDER

Learned counsel Mr.B.Manpal Reddy present for Applicant.

Learned counsel Mr.T.Sujan Kumar Reddy present for ROC.

Heard learned counsel appearing for Applicant and learned counsel appearing for ROC.

Orders reserved.


MEMBER JUDICIAL